GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 3426 TO BE ANSWERED ON 07.08.2018

RASHTRIYA VAYOSHRI YOJANA

3426. SHRI RAJIV PRATAP RUDY: SHRI PRATHAP SIMHA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the objectives of launching the Rashtriya Vayoshri Yojana (RVY);
- (b) the details of districts selected under RVY along with the criteria for selection, State-wise;
- (c) the number of camps organised since the inception of the yojana as on 30.6.2018 and planned for the current financial year along with the financial allocation under the yojana and the number of senior citizens benefited so far and the steps being taken to include all the remaining districts;
- (d) the eligibility criteria for vayoshreshtha samman award and the details of number of categories conferred award for outstanding contribution towards the cause of elderly persons;
- (e) whether the Ministry has held 3rd meeting of National Council of Senior Citizens (NCSC) recently, if so, the issues deliberated and the outcome of the meeting;
- (f) the financial outlay for senior citizen welfare fund during the current financial year; and
- (g) whether the Government has any estimate on the number of senior citizens who are suffering from some sort of disabilities in their old age and if so, the details thereof, State-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): The Ministry of Social Justice and Empowerment has been implementing a scheme for providing physical aids and Assisted Living Devices for Senior Citizens belonging to BPL category named "Rashtriya Vayoshri Yojana (RVY)" since 1st April, 2017 with the objective of providing Senior Citizens, belonging to BPL category and suffering from age related disabilities/infirmities, with such physical aids and assisted living devices which can restore near normalcy in their bodily functions. Under the Scheme, assisted living devices such as Walking Sticks, Elbow Crutches, Walkers/ Crutches, Tripods/ Quadpods, Hearing Aids, Wheelchairs, Artificial Dentures and Spectacles are provided free of cost to the beneficiary senior citizens.
- (b): The districts where age related disabilities/infirmities are more prevalent among senior citizens has been given priority and the Aspirational districts as identified by NITI Aayog have

also been included. So far, 292 districts have been selected. A list of selected districts is at Annexure -1.

- (c): As on 30/06/2018, a total of 42 Distribution Camps have been organised. 45774 senior citizens have been benefited by distribution of 1,02,323 physical aids and assistive devices. 150 districts are planned for the organisation of Assessment/Distribution camps in this financial year. In the current Financial Year, an amount of Rs. 1.5 crore has been released and an amount of Rs. 106.89 crore has been sought from Department of Economic Affairs under Senior Citizens' Welfare Fund. In future, the Scheme will be extended to cover all districts of India.
- (d): The Vayoshreshtha Sammans are conferred in 13 categories among which 7 categories are "Institutional" and 6 categories are "Individual". The details of category-wise eligibility criteria is at **Annexure 2**.
- (e): The third meeting of the National Council of Senior Citizens was held on 13th June 2018. The meeting discussed the issues such as (i) Amendments to the Maintenance and Welfare of Parents and Senior Citizens (MWPSC) Act, 2007, (ii) Rashtriya Vayoshri Yojana: A Scheme for providing Physical Aids and Assisted-Living Devices for Senior Citizens belonging to BPL Category, (iii) Revised Scheme of Integrated Programme for Senior Citizens (IPSrC), (iv) National Award/Vayoshreshtha Samman, 2018 (v) Senior Citizens' Welfare Fund, (vi) Financial assistance under Indira Gandhi National Old Age Pension Schemes (IGNOAPS), (vii) Social Security to Senior Citizens, (viii) Facilities at Railway Stations and (ix) Bridging of Intergenerational Gap. The suggestions of the Council on the issues are being examined.
- (f): As per information furnished by Ministry of Finance, Department of Economic Affairs, as on date the principal amount available in Senior Citizens' Welfare Fund (SCWF) is Rs. 452.09 crore.
- (g): As per Census 2011 data, the number of Senior Citizens in the Country suffering from disabilities in their old age is 53,76,619. The State/UT wise distribution is given in **Annexure 3**.

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question no. 3426 to be answered on 07/08/2018

Districts Selected for the Implementation of Rashtriya Vayoshri Yojana

Sl. No.	State/UT	Districts Selected
1.		South Andaman
2.	Andaman and Nicobar Islands	Middle & North Andaman
3.	And the second s	Visakhapatnam
4.		Nellore
5.		Vizianagaram
6.	Andhra Pradesh	Chittoor
7.		Rajahmundry (East Godavari District)
8.		Kurnool
9.		Cuddapah
10.	The second secon	West Kameng
11.		Pasighat
12.	443	Changlang
13.	Arunachal Pradesh	Tirap
14.		West Siang
15.		Tawang
16.		Namsai
17.		Kamrup
18.		Sonitpur
19.		Nagaon
20.		Lakhimpur
21.	MARKET THE STATE OF THE STATE O	Darrang
22.	A	Guwahati
23.	Assam	Dhubri
24.		Barpeta
25.		Goalpara
26.		Baksa
27.		Udalguri
28.		Hailakandi
29.		Buxar
30.		West Champaran
31.		Patna
32.	Bihar	Bhojpur
33.	- which	Nawada
34.		Muzaffarpur
35.		Katihar
36.		Begusarai

and the stage of the stage		rick of the second of the seco
SI. No.	State/UT	Districts Selected
37.		Sheikhpura
38.		Araria
Secretary and the second section of the sec	39. 40. 41. Bihar 42.	Sitamarhi
Symiller Committee Committ		Khagaria
41.		Purnia
42.		Aurangabad
43.		Banka
44.		Gaya
45.		Jamui
46.	Chandigarh	Chandigarh
47.		Raipur
48.		Bastar
49.		Janjgir-Champa
50.		Raigarh
51.		Bilaspur
52.		Rajnandgaon
53.	Chl. Historia	Korba
54.	Chhattisgarh	Mahasamund
55.		Bijapur
56.		Dantewada
57.		Kanker
58.		Kondagaon
59.		Narayanpur
60.		Sukma
61.	Dadra and Nagar Haveli	Dadra and Nagar Haveli
62.	Daman and Diu	Daman and Diu
63.	and the commence of the commen	Chandni Chowk
64.		Karol Bagh
65.		South Delhi
66.	– Delhi	West Delhi
67.		East Delhi
68.		North East Delhi
69.		North Goa
and the second or the second of the second o	Goa	South Goa
70.		Vadodara
71.		Ahmadabad
72.		Suppose the state of the state
73.		Bhavnagar
74.	Gujarat	Junagarh
75.		Rajkot
76.		Kutch
77.		Narmada
78.		Dahod

Sl. No.	State/UT	Districts Selected
79.		Karnal
80.		Ambala
81.		Rewari
82.	Haryana	Sonipat
83.		Faridabad
84.		Gurgaon
85.		Palwal
86.		Mewat
87.		Shimla
88.		Hamirpur
89.		Chamba
90.	Himachal Pradesh	Una
91.		Solan
92.		Bilaspur
93.		Sri Nagar
94.		Udhampur
95.		Ramban
		Doda
96.	Jammu and Kashmir	Kathua
97.	Gainina and Itasiiiii	Jammu
98.		Anantnag
99.		Secretary and the secretary an
100.		Kupwara Baramulla
101.	A STATE OF THE STA	Gumla
102.		All and the property of the control
103.		Ranchi Giridih
104.		The second was the first that the second sec
105.		East Singhbhum
106.		Koderma
107.		West Singhbhum Sahebganj
108.		Pakaur
109.		Godda
110.	Jharkhand	TO SERVICE A CONTROL OF THE PROPERTY OF THE PR
111.		Latehar
112.		Lohardaga Palamu
113.		
114.		Ramgarh
115.		Simdega Bokaro
116.		Chatra
117.		Dumka
118.	**************************************	Compared to the Compared Compared Compared to Compared
119.		Garhwa

SI. No.	State/UT	Districts Selected
120.	Tl	Hazaribagh
121.	Jharkhand	Khunti
122.		South Bangalore
123.		Dharwad
124.		Bijapur
125.		Shimoga
126.	Karnataka	Uttara Kannada
127.		Belagavi
128.		Yadgir
129.		Raichur
130.		Gadag
131.		Kalaburgi
132.		Kochi
133.	Kerala	Thiruvananthapuram
134.		Kozhikode
135.		Pathanamthitta
136.		Kottayam
137.		Kannur
138.		Wayanad
139.	Lakshadweep	Lakshadweep
140.		Ujjain
141.		Khandwa
142.		Gwalior
143.		Sehore
144.		Indore
145.		Ratlam
146.		Vidisha
147.	Madhya Pradesh	Shivpuri
148.		Sagar
149.		Damoh
150.		Singrauli
151.		Barwani
152.		Chhatarpur
153.		Rajgarh
154.		Guna
155.		Nagpur
156.		Dhule
157.	Maharashtra	Pune
158.		Mumbai North-East
159.	The second secon	Kurla & Bandra

Sl. No.	State/UT	Districts Selected
160.		Wardha
161.		Jalna
162.	Maharashtra	Nandurbar
163.		Washim
164.		Osmanabad
165.		Gadchiroli
166.		Jalgaon
167.	a digita kan na mangangan sang kan na mangan kan kan mangan kan kan na kanan kan kan na ban na sang na mangan mangan mangan mangan mangan kan na sang na sa	Nanded
168.		Imphal West
169.		Imphal East
170.		Thoubal
171.	Manipur	Bishnupur
172.		Churachandpur
173.		Ukhrul
174.		Chandel
175.	ORDERANDE PRODUCTION DE COMMENTA SE PRODUCTION DE CONTRACTOR DE CONTRACT	East Jaintia Hills
176.		Ri Bhoi
177.	26 1 1	West Garo Hills
178.	Meghalaya	East Khasi Hills
179.		West Khasi Hills
180.		East Garo Hills
181.	Michael Angeleine (American Commission (American Andrea) (American Commission) (American	Aizawl
182.		Champhai
183.	12.24	Lunglei
184.	Mizoram	Mamit
185.		Lawngtlai
186.		Serchhip
187.	kan diserting a 1972 and a facility contraction between his bound and a second and a second and and a second a	Dimapur
188.		Kohima
189.		Mon
190.	Nagaland	Mokokchung
191.		Tuensang
192.		Zunheboto
193.		Kiphire
194.	gapan magaman karan sebida dan 1, da 1860 (1, 1870) ng mpamanangan na hanga an arawa na halan 1, da 1,5 da na na mgana na mana na hanga Abanda	Sundargarh
195.		Angul
196.		Hinjili
197.	Odisha	Mayurbhanj
198.		Dhenkanal
199.		Nuapada
200.		Balangir

SI. No.	State/UT	Districts Selected
201.		Gajapati
202. 203.		Kalahandi
203.	Odisha	Kandhamal
205.		Koraput
206.		Malkajgiri
207.	A CONTRACTOR AND EL MISSO OLIMPATOR STORES AND A CONTRACTOR OF THE STORES AND A CONTRACTOR OF	Rayagada Olukara
208.	Puducherry	A STATE OF THE PARTY OF THE PAR
209.		Karaikal
210.		Gurdaspur
211.		Hoshiarpur
211.		Bathinda
212.	Punjab	Fazilka
213.		Mansa
214.		Jalandhar
216.		Firozpur
and the second second second second		Moga
217.		Jhalawar
218.		Bikaner
219.		Jaipur
220.	Rajasthan	Jodhpur
221.		Pali
222.		Sawai Madhopur
223.		Bhilwara
224.		Baran
225.	Beautiful and the second and the sec	Jaisalmer
226.		Dholpur
227.	Total Abbridges	Karauli
228.		Sirohi .
229.	7 2 5	Barmer
230.		East Sikkim
231.	Sikkim	South Sikkim
232.	Sirkini	North Sikkim
233.		West Sikkim
234.	The second secon	Kanya Kumari
235.		South Chennai
236.		Kancheepuram
237.	Tomall No day	Theni
238.	Tamil Nadu	Nagapattinam
239.		Salem
240.		Ramanathapuram
241.		Virudhunagar
on notice of the second	de and the second second and the sec	TO COMPANIE AND COMPANIE AND COMPANIES AND C

Sl. No.	State/UT	Districts Selected
		Hedanahad
242.		Hyderabad
243.		Karimnagar
244.		Mahbubnagar
245.	Telangana	Chevella
246.		Nizamabad
247.		Rangareddy Bhupalpally
248.		Asifabad
249. 250.		Khammam
250.		Adilabad
252.		Warangal
253.	to the second se	Unakoti
254.		Dhalai
255.	Tripura	West Tripura
256.		East Tripura
257.	e constitute de principal de la constitute de principal de la constitució de la constitució de la constitució d	Haridwar
258.		Almora
259.		Nainital
260.	Uttarakhand	Tehri Garhwal
261.	Ottalamana	Udham Singh Nagar Jaspur
262.		Pauri Garhwal
263.	AND SOCIETY SOCIETY CONTROL OF THE STATE OF THE SOCIETY AND AND AND SOCIETY OF THE SOCIETY OF TH	Lucknow
264.		Pilibhit
265.		Varanasi
266.		Lalitpur
267.		Chandauli
268.		Gorakhpur
269.		Noida
270.		Mirzapur
271.		Allahabad
272.	Uttar Pradesh	Ghazipur
273.		Chitrakoot
274.		Balrampur
275.		Bahraich
276.		Sonbhadra
277.		Shrawasti
278.		Siddharthnagar
279.		Fatehpur
280.		Bareilly
281.		Amethi

Districts Selected for the Implementation of Rashtriya Vayoshri Yojana

Si. No.	State/UT	Districts Selected
282.	Uttar Pradesh	Raebareli
283.	TO THE PARTY OF TH	Asansol
284.	West Bengal	Darjeeling
285.		Jayanagar
286.		Paschim Medinipur
287.		Arambagh
288.		Ranaghat-Nadia
289.		Birbhum
290.		Dakshin Dinajpur
291.		Malda
292.		Murshidabad

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question no. 3426 to be answered on 07/08/2018

Eligibility Criteria for the Conferment of Vayoshrestha Samman:

The Vayoshreshtha Sammans are conferred in 13 categories among which 7 categories are "Institutional" and 6 categories are "Individual". The list of categories and their eligibility criteria is given below:-

"Institutional" Categories

A. <u>CATEGORY-1</u> Best Institution for Research and dissemination of Knowledge in the field of Ageing:

- (1) The award shall be given to the institutions which are generating and spreading knowledge in the field of ageing.
- (2) To Claim the award the award the following requirements shall be fulfilled, namely:-
 - (a) The Institutions or Organisation should be a registered body and should have minimum five years of experience in the field of ageing and related issues;
 - (b) The institution should have remarkable achievements in research or publication and spread of knowledge in the field of elderly in India;
 - (c) Outstanding achievements in the area of education or training etc. in the field of Ageing and Geriatric care;
 - (d) The Institution should have been instrumental in developing and formulating Policies and programmes for Senior Citizens either at the State or National level;
 - (e) Dissemination of knowledge and creating awareness on the issues relating to elderly through conferences, seminars, workshops and other means;
 - (f) Participatory leadership in the community and civil society at large in the field of ageing as prime concern.

B. CATEGORY-2 Best Institution for providing Services to Senior Citizens:

- (1) The award shall be given to the institutions which are providing outstanding service to the elderly.
- (2) To claim the award, the following requirements shall be fulfilled, namely:-
 - (a) The institution should be providing comprehensive services for the elderly preferably in rural or hilly area of India especially to indigent senior citizens;
 - (b) The Institution or Organisation should be a registered body and should have minimum five years experience in the field of service to elderly;
 - (c) The Institution should have made outstanding contribution and has wide recognition;
 - (d) The institution has undertaken specialised or innovative services and programme for the betterment of life of elderly in the society;

(e) Outstanding achievement to provide new and effective outreach strategy or programmes for the betterment of elderly in the society.

C. CATEGORY-3 Best District Panchayat:

- (1) The award shall be given to the District Panchayats, which have done outstanding work for senior citizens.
- (2) To claim the award the following conditions shall be fulfilled, namely:-
 - (a) Exemplary contribution in the field of Health, Counselling, Legal aid, awareness, institutional and non institutional programmes for the elderly;
 - (b) Significant role in the empowerment of elder people at the village level;
 - (c) Outstanding achievement in the involvement and participation of local people or community in the promotion of care for elderly;
 - (d) Promotion of barrier free environment in the public buildings in Panchayat area.

D. CATEGORY-4 Best Urban Local Body:

- (1) The award shall be given to Municipal Bodies or Cantonment Boards or Other Statutory Urban Local Bodies, which have done outstanding work for senior citizens.
- (2) To claim the award the following conditions shall be fulfilled, namely:-
 - (a) Exemplary contribution in the field of Health, Counselling, Legal aid, awareness, institutional and non institutional programmes for the elderly;
 - (b) Significant role in the empowerment of elder people at the municipality level;
 - (c) Outstanding achievement in the involvement and participation of local people or community in the promotion of care for elderly;
 - (d) Promotion of barrier free environment in the public buildings in the municipality area.

E. CATEGORY-5 Best State in Implementing the Maintenance and Welfare of Parents and Senior Citizens Act, 2007 and providing services and facilities to Senior Citizens:

- (1) The award shall be given to the State or Union Territory which has taken lead in the implementation of various provisions of the Act.
- (2) To claim the award the following conditions shall be fulfilled, namely:-
 - (a) Notified the Act, framed the Rules, appointed Maintenance Officers, constituted Maintenance and Appellate Tribunals;
 - (b) High level of settlement of claims of maintenance;
 - (c)Constituted a State Council for Senior Citizens and held meeting at regular;

- (d) Prepared and executed comprehensive action plan for providing protection to life and property of senior citizens;
- (e)Institutionalised arrangements for medical support to Senior citizens and created infrastructure and facilities for geriatric health care;
- (f) Promoted research work in treatment of chronic, terminal and degenerative diseases common among elderly;
- (g) Established a network of old age homes, service centres, help-lines or Volunteer bureaux.

F. <u>CATEGORY-6</u> Best Private Sector Organisation in promoting the well being and welfare of Senior Citizens:

- (1) The award shall be given to a Private Sector Organisation who have done work for the welfare of senior citizens.
- (2) To claim the award, the following conditions shall be fulfilled, namely:-
 - (a) Addressing the problems of elderly either by providing them gainful employment, or utilising their skills and experience for the benefit of the society;
 - (b) Creating infrastructure in geriatric medical care or any other similar step for the benefit of elderly as a community;
 - (c) Having made arrangements towards care of its former (superannuated) employees;
 - (d) Providing barrier free for senior citizens at the work place.

G. <u>CATEGORY-7 Best Public Sector Organisation in promoting the well being and welfare of Senior Citizens:</u>

- (1) The award shall be given to the Best Public Sector undertaking who have done work in promoting the welfare of senior citizens.
- (2) To claim the award, the following conditions shall be fulfilled, namely:-
 - (a) Formulating Post retirement career policy for its employees;
 - (b) Creating infrastructure in geriatric medical care or any other similar step for the benefit of elderly as a community;
 - (c) Having made arrangements towards healthy and productive ageing of its employees;
 - (c) Providing barrier free for senior citizens at the work place.

"Individual" Categories

H. CATEGORY-8 Centenarian Award:

- (1) The award shall be given to renowned individuals who are above ninety years of age and are still physically active, independent and contributing to the society.
- (2) To claim the award the following conditions shall be fulfilled, namely:-

(a) The individual should be above the age of ninety years;

(b) Should have rendered exemplary services for the betterment of the community and society at large;

(c)Individual who fought against the social evils and for freedom of the Nation;

(d) Ongoing commitment especially for the cause of elderly or other marginalised sections of the society;

(e) His or her Contribution should have wide recognition from the society;

(f) Possessing reasonable good health and still actively participating for social causes;

(g) Participation on various State and National level platforms.

I. CATEGORY-9 Iconic Mother Awards:

(1) The award shall be given to senior citizen women who in the face of great odds, brought up their children and supported them in being high achievers.

(2) To claim the award, the following conditions shall be fulfilled namely:-

- (a) Unwavering devotion and inculcation of good values and ethics in the children in highly testing circumstances;
- (b) Because of her dedication, vision and hard work, children should have made remarkable achievement in the society;
- (c) Mother who fought for protection, promotion and empowerment of girl child;
- (d) Her contribution commands wide recognition from the society;
- (e) Should be of age of sixty years or above.

J. CATEGORY-10 Lifetime Achievement Award:

- (1) The award shall be given to senior citizens, preferably above seventy years, who have made significant contributions to society, especially for the elderly.
- (2) To claim the award, the following conditions shall b fulfilled, namely:-

(a) The upliftment and betterment of the lives of elderly in society;

- (b) Outstanding achievement in the field of education or research or publication and work performance etc;
- (c) Provide pioneering or innovative programmes and services in the social welfare sector;
- (d) Recognized as a role model for exemplary contribution to the community and society at large;
- (e) Should be of age of seventy years or above.

K. CATEGORY-11 Award for Creative Art:

- (1) The award shall be given to winners of National or International acclaim for their contribution to literature, theatre, cinema, music, dance, painting, sculpture, photography, etc. and who continue to be active in their field well into their old age.
- (2) To claim the award the following conditions shall be fulfilled, namely:-
 - (a) Exemplary contribution in the field of Art;
 - (b) His or her art should be infused with social messages on contemporary issues;
 - (c) Outstanding achievement in the promotion and dissemination of Art;
 - (d) His or her art should have been recognized widely.

L. CATEGORY-12 Award for Sports and Adventure (Male and female):

- (1) The award shall be given to senior citizens who have won international acclaim and who continue to contribute in the field of sport. One award each is proposed for male and female sportsperson as sub-categories.
- (2) To claim the award the following conditions shall be fulfilled, namely:-
 - (a) Exemplary contribution in the field of Sports;
 - (b) Recognition of his or her sportsmanship at State or National or International level;
 - (c) Bringing solidarity, commitment and collective efforts through the medium of sports;
 - (e) Outstanding achievement in the promotion and dissemination of sports to the younger generation.

M. CATEGORY-13 Courage and Bravery Award (Male and Female):

- (1) The award shall be given to a senior citizen who has displayed exemplary courage in the face of grave danger. One award each is proposed for male and female sportsperson as sub-categories.
- (2) To claim the award the following conditions shall be fulfilled, namely:
 - (a) The protection of human rights, national security or mitigation of social evils;
 - (b) Sustainable efforts for the protection of life of the people in society.

Annexure referred to in reply to part (g) of the Lok Sabha Unstarred Question no. 3426 to be answered on 07/08/2018

No. of Senior Citizens with any Disability

Sl. No.	State/UT	No. of Senior Citizens with disabilities
01	JAMMU & KASHMIR	83887
02	HIMACHAL PRADESH	48776
03	PUNJAB	121552
04	CHANDIGARH	2403
05	UTTARAKHAND	44373
06	HARYANA	124185
07	NCT OF DELHI	50085
08	RAJASTHAN	558192
09	UTTAR PRADESH	660245
10	BIHAR	327172
11	SIKKIM	4527
12	ARUNACHAL PRADESH	4846
13	NAGALAND	7145
14	MANIPUR	9013
15	MIZORAM	2877
16	TRIPURA	13324
17	MEGHALAYA	5460
18	ASSAM	107682
19	WEST BENGAL	365892
20	JHARKHAND	147684
21	ODISHA	328352
22	CHHATTISGARH	174926
23	MADHYA PRADESH	333712
24	GUJARAT	191513
25	DAMAN & DIU	400
26	DADRA & NAGAR HAVELI	430
27	MAHARASHTRA	513756
28	ANDHRA PRADESH	491816
29	KARNATAKA	219668
30	GOA	9234
31	LAKSHADWEEP	318
32	KERALA	224855
33	TAMIL NADU	190254
34	PUDUCHERRY	6585
35	ANDAMAN & NICOBAR ISLANDS	1480
	TOTAL	5376619